

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).6254/2012

JAGADAMBA PRASAD

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail)

WITH SLP(Cr1) NO. 7568 of 2012
(With office report)

Date: 04/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(CRL.) NO.6254/2012

Three weeks' time is granted as final chance for filing counter affidavit.

SLP(CRL.) NO.7568/2012

Counter affidavit has been already filed. Copy be served on the other side. However, further necessary orders would be passed as and when other connected matters would become ready.

List again on 6.8.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj